

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.302/94

Thursday this the 17th day of February, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

THE HON'BLE MR.JUSTICE P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.Thankappan, Safaiwala, INS Venduruthy, Cochin-682 004.
2. P.K.Krishnan -do-
3. M.A.Joseph -do-
4. C.S.Devassy -do-
5. K.Chacko, Safaiwala, Naval Ship Repair Yard, Cochin-4.
6. K.V.Rajan, Safaiwala, INS Venduruthy, Cochin-682 004.
7. Madhusoodhanan.P. Safaiwala, INS Venduruthy, Cochin-4.
8. Smt.K.M.Sarojini -do-
9. Smt.E.K.Valsala -do-

By Advocate Mr.M.Girijavallabhan

vs.

1. The Union of India, rep. by the Secretary, Ministry of Defence, New Delhi.
2. The Flag Officer Commanding-in-chief, Headquarters Southern Naval Command, Naval Base, Cochin-682 004.
3. The Chief Staff Officer(P&A), Headquarters,Southern Naval Command, Naval Base, Cochin-682 004. .. Respondents

By Advocate Mr.C.Kochunni Nair, SCGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicants claim, benefits granted to the applicants in O.A.434/89 and O.A. 609/89. A fact adjudication must precede a decision. The competent authority must make a fact adjudication and ascertain whether applicants are similarly situated as the applicants in the two cases aforementioned, or whether there are any points of difference.

2. If the applicants are similarly situated, reliefs granted to the

applicants in O.As.434/89 and 609/89 will be granted to applicants herein. A determination will be made by the competent authority within four months from today. Applicants will furnish details of their service to the competent authority within 15 days from today, failing which this order will stand recalled and the application will stand dismissed. We alert respondents to adhere to the time schedule.

3. Application is allowed with the aforesaid directions. No costs.

Dated the 17th February, 1994.

*P. V. Venkatakrishnan*  
P. V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaranair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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